

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9019/2025 BLAPL/3415/2025	ATUL PATNAYAK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DEOGAON /75 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/000008/2025
2	D-BLAPL/9029/2025 BLAPL/3416/2025	ASHOK @ A .ASHOK @ AVULA ASHOK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	HARICHANDANPUR /245 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001412/2024
3	D-BLAPL/9169/2025 BLAPL/3417/2025	BIKASH CHANDRA GIRI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	/ /0 ADDL.SESIONS JUDGE,KARANJIA(Ma 2(A)CC/000001/2025
4	D-BLAPL/9317/2025 BLAPL/3418/2025	SUNANDA KUMAR MARTHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000027/2025
5	D-BLAPL/8758/2025 BLAPL/3419/2025	RAJBALI SAH VS UNION OF INDIA	MD. RIAZ VS	/ /0 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000018/2024
6	D-BLAPL/8495/2025 BLAPL/3420/2025	MD. SAKIL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/000007/2025
7	D-BLAPL/9036/2025 BLAPL/3421/2025	MANOJ BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /132 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0000329/2025
8	D-BLAPL/7794/2025 BLAPL/3422/2025	BIRENDRA MINZ VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	AMBABHONA /209 /2024 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000049/2024
9	D-BLAPL/9223/2025 BLAPL/3423/2025	RAHUL DAS VS STATE OF ODISHA	VISWAJEET MALLICK VS	BADAGODA P.S. /356 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000287/2024
10	D-BLAPL/7827/2025 BLAPL/3424/2025	SUBASH KU. SWAIN @ SUBAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /22 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000039/2025
11	D-BLAPL/8090/2025 BLAPL/3425/2025	GUDU @ SOUMYA PRASAD BEHERA VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	BANARAPAL /64 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000131/2025

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12	D-BLAPL/8791/2025 BLAPL/3426/2025	DIPU PRADHAN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/000009/2025
13	D-BLAPL/8846/2025 BLAPL/3427/2025	RANJAN DAS VS STATE OF ODISHA	GANGADHAR SAMAL VS	AUL /92 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000187/2025
14	D-BLAPL/8986/2025 BLAPL/3428/2025	KUNA DALEI VS STATE OF ODISHA	PRATIK NAYAK VS	BARAMBA /284 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000404/2024
15	D-BLAPL/4859/2025 BLAPL/3429/2025	JITENDRA BEHERA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /79 /2023 A.D.J.,UMERKOTE(Nabarangapur) CT/0000121/2023
16	D-BLAPL/7046/2025 BLAPL/3430/2025	KADALA @ KHADAL NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	SARANGADA /140 /2023 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000023/2024
17	D-BLAPL/8672/2025 BLAPL/3431/2025	KARNAT KESHARI DAS VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	JAJPUR TOWN /381 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002548/2024
18	D-BLAPL/8291/2025 BLAPL/3432/2025	KANURJA NAG @ KANUJA NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /270 /2024 A.D.J,PATNAGARH(Balangir) SC/0000002/2025
19	D-BLAPL/9060/2025 BLAPL/3433/2025	SANKAR @ SANKARSHAN NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	ANGUL TOWN /376 /2021 A.D.J.,ANGUL(Anugul) CT/0000188/2021
20	D-BLAPL/8496/2025 BLAPL/3434/2025	SK.AZBAHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /341 /2021 A.D.J.,JALESWAR(Baleshwar) Spl/0000283/2021
21	D-BLAPL/9080/2025 BLAPL/3435/2025	SUBHAM PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARI VS	SORO /166 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000301/2025
22	D-BLAPL/8513/2025 BLAPL/3436/2025	SUBHAM BEHERA VS STATE OF ODISHA	BALGOPAL MISHRA VS	DHANUPALI /21 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000173/2025
23	D-BLAPL/9059/2025	MANTRI @ SAHADEBA @ SAHADEV RANA	MANAS RANJAN BADAJENA	PHULBANI SADAR /253 /2024

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	BLAPL/3437/2025	VS STATE OF ODISHA	VS	S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0001082/2024
24	D-BLAPL/9362/2025 BLAPL/3438/2025	A. AJAN RAO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MOHANA /188 /2024 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000024/2025
25	D-BLAPL/7533/2025 BLAPL/3439/2025	AJIT ROUL VS STATE OF ODISHA	UMAKANT SAHOO VS	MANGALA BAG /346 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000002/2025
26	D-BLAPL/7758/2025 BLAPL/3440/2025	SANTOSH KUMAR NAIK VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	TARASINGI /404 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000793/2024
27	D-BLAPL/9367/2025 BLAPL/3441/2025	NIHAR RANJAN BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /232 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000031/2025
28	D-BLAPL/8127/2025 BLAPL/3442/2025	BABUNA NATH @ NUTAN NATH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	GURUDIJHATIA /105 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000006/2024
29	D-BLAPL/9370/2025 BLAPL/3443/2025	ARJUN SOREN @ ARJUN CHARAN SOREN VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /68 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000338/2025
30	D-BLAPL/9381/2025 BLAPL/3444/2025	SARASWATI KHILAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /501 /2024 A.D.J.,JJPUR ROAD(Jajapur) ST/0000145/2024
31	D-BLAPL/9255/2025 BLAPL/3445/2025	GOUTAM SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /89 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000233/2024
32	D-BLAPL/9394/2025 BLAPL/3446/2025	LAXMAN NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /101 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000038/2024
33	D-BLAPL/9397/2025 BLAPL/3447/2025	TRILOCHAN SAMANTARAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHOUDWAR /63 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000111/2025
34	D-BLAPL/9398/2025 BLAPL/3448/2025	OMPRAKASH RAJBHAR VS	RAMESH CHANDRA MAHARANA VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack)

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35	D-BLAPL/9437/2025 BLAPL/3449/2025	STATE OF ODISHA RAJAT KUMAR MAHANTA VS	PARTHA SARATHI DAS VS	2(A)CC/0000045/2023 KEONJHAR SADAR /367 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
36	D-BLAPL/9477/2025 BLAPL/3450/2025	STATE OF ODISHA ASISH BEHERA @ ASHISH BEHERA VS	SUBHENDU KUMAR NAYAK VS	GR/0001135/2024 FATEGARH /225 /2024 J.M.F.C.,BHAPUR(Nayagarh)
37	D-BLAPL/9468/2025 BLAPL/3451/2025	STATE OF ODISHA SARTHAK PARIJA VS	ASHOK KUMAR JENA VS	GR/0000215/2024 KUAKHIA /436 /2024 S.D.J.M.,JAJPUR(Jajapur)
38	D-BLAPL/9456/2025 BLAPL/3452/2025	STATE OF ODISHA VICKY @ DINESH BEHERA VS	BHARAT BHUSAN ROUSTRAY VS	CT/0002752/2024 ANGUL TOWN /147 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
39	D-BLAPL/9440/2025 BLAPL/3453/2025	STATE OF ODISHA NARAYANA MOHANTY @ NARAYAN JENA VS	AKSHAYA KUMAR SAHOO VS	GR/0000304/2025 NAYAPALLI P.S. /275 /2020 3RD A.D.J., BHUBANESWAR(Khordha)
40	D-BLAPL/9453/2025 BLAPL/3454/2025	STATE OF ODISHA CHIKU @ MANOJ KUMAR BEHERA VS	RABI NARAYAN MOHANTY VS	CT/0000048/2021 BRAHMANITARANG /284 /2024 2ND A.D.J.,ROURKELA(Sundargarh)
41	D-BLAPL/9452/2025 BLAPL/3455/2025	STATE OF ODISHA KIRAN SAHOO VS	BHARAT BHUSAN ROUSTRAY VS	ST/0000028/2025 JHIRPANI P.S. /108 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh)
42	D-BLAPL/9443/2025 BLAPL/3456/2025	STATE OF ODISHA KARNA NAYAK @ KARAN NAYAK VS	JYOTIRMAYA SAHOO VS	GR/0000786/2024 ADVA /4 /2025 J.M.F.C.,MOHANA(Gajapati)
43	D-BLAPL/9429/2025 BLAPL/3457/2025	STATE OF ODISHA BIBHISAN BHUE @ BIBHISHAN VS	KIRTAN DANG VS	GR/0000001/2025 / /0 SPECIAL JUDGE,BALANGIR(Balangir)
44	D-BLAPL/9378/2025 BLAPL/3458/2025	STATE OF ODISHA MADAN @ KRUPASINDHU PATRA VS	PARTHA SARATHI DAS VS	2(A)CC/0000009/2025 KEONJHAR SADAR /503 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
45	D-BLAPL/9458/2025 BLAPL/3459/2025	STATE OF ODISHA CHIKU @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	GR/0001525/2024 RAGHUNATHPALI /570 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000029/2025

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46	D-BLAPL/9194/2025 BLAPL/3460/2025	RABINDRA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NARASINGHPUR /20 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000043/2025
47	D-BLAPL/9344/2025 BLAPL/3461/2025	KARAN SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /146 /2025 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000006/2025
48	D-BLAPL/9345/2025 BLAPL/3462/2025	ARBIN TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KUTRA /170 /2023 ASST.SESSION JUDGE,RAJGANGPUR(S) ST/0000141/2024
49	D-BLAPL/9464/2025 BLAPL/3463/2025	SAHIL PATRA @ TUNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /67 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000171/2025
50	D-BLAPL/9348/2025 BLAPL/3464/2025	MEHRAJ HALDAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /103 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0001585/2024
51	D-BLAPL/9386/2025 BLAPL/3465/2025	RAJAT KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /603 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR GR/0001827/2024
52	D-BLAPL/8046/2025 BLAPL/3466/2025	DASA @ DASARATHI DHIBAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	NAYAKOT /95 /2023 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000101/2024
53	D-BLAPL/8403/2025 BLAPL/3467/2025	AJAY @ BALABHADRA BEHERA VS STATE OF ODISHA	RONALISHA PRADHAN VS	RANPUR /18 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000024/2025
54	D-BLAPL/9064/2025 BLAPL/3468/2025	ANTARA NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /113 /2018 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000200/2023
55	D-BLAPL/9243/2025 BLAPL/3469/2025	ARTABANDHU BANCHHOR VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BHATILI /269 /2022 A.D.J.,BARGARH(Bargarh) CT/0000068/2023
56	D-BLAPL/9302/2025 BLAPL/3470/2025	IRMA MADKAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /261 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000657/2024
57	D-BLAPL/9303/2025	HARI KUMAR BARIK	SURYAKANTA DWIBEDI	LATHOR /34 /2025

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	BLAPL/3471/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000231/2025
58	D-BLAPL/9475/2025 BLAPL/3472/2025	AMIT KUMAR SAHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /23 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000544/2024
59	D-CMAPL/12582/2025 CMAPL/101/2025	SABITA MANJARI BEHERA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// (//
60	D-CMP/11729/2025 CMP/463/2025	RABI NARAYAN ROUT VS BAIRAGI KHUNTIA	LINGARAJ SARANGI VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0000839/2008
61	D-CMP/11660/2025 CMP/464/2025	LAXMIDHARA SETHI VS KRUPASINDHU SETHI	ARIJEET MISHRA VS	// CIVIL JUDGE (JR.DIV.),AUL(Kendrapara) CS/0000051/2019
62	D-CMP/12200/2025 CMP/465/2025	BISHNUPRIYA PANDA VS M/S STALWART PROJECTS PVT. LTD.,KHURDA	ABHISHEK DASH VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR RFA/0000056/2024
63	D-CMP/11779/2025 CMP/466/2025	SASWAT DASH VS DURGA PRASAD DASH	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK IA/0000001/2025
64	D-CMP/10556/2025 CMP/467/2025	GOURAV NAIK @ GOURAV NAYAK VS RAMA MAJHI	RABINDRA KUMAR SAHOO VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR CMA/0000026/2022
65	D-CMP/12375/2025 CMP/468/2025	MANORANJAN DAS VS SURENDRA BHOI	AJIT CHANDRA MOHAPATRA VS	// CIVIL JUDGE (JD),2ND COURT,CUTTACK CS/0000738/2020
66	D-CMP/12386/2025 CMP/469/2025	SUDHIR CHARAN JENA VS NANDITA MOHANTY	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) IA/0000001/2024
67	D-CMP/11864/2025 CMP/470/2025	RENUKA NAYAK @ SAMANTRAY VS KARTIK CHANDRA NAYAK	SURESH CHANDRA PRADHAN VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur) CS/0000110/2022
68	D-CMP/11301/2025 CMP/471/2025	BISHNU PRASAD SWAIN VS	AJIT CHANDRA MOHAPATRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK

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69	D-CMP/12485/2025 CMP/472/2025	SHYAMANANDA JENA ASHOK KUMAR NAYAK VS MANI CHARAN BEHERA	KANANBALA ROY CHOUDHURY VS	CS/0000908/2020 // CIVIL JUDGE (JD),BHADRAK(Bhadrak)
70	D-CMP/12338/2025 CMP/473/2025	P. KANTESWARI VS K. KUMAR RAJA	AMIT PRASAD BOSE VS	CS/0000603/2021 // CIVIL JUDGE (SD),MALKANGIRI(Malkangiri)
71	D-CMP/11945/2025 CMP/474/2025	NAMITA KUMARI TRIPATHY VS AMITA LATA MOHARANA	BHABANI SANKAR DAS VS	CS/0000032/2005 // CIVIL JUDGE (SD),BHANJANAGAR(Ganjam)
72	D-CMP/12506/2025 CMP/475/2025	SAROJ KUMAR PRADHAN VS NIRANJAN BHOI	SIDHARTHA MISHRA VS	IA/0000039/2022 // CIVIL JUDGE (SD),1ST COURT,CUTTACK
73	D-CONTC/11693/2025 CONTC/1536/2025	PRABHAKARA PANDA VS DR.DHARANIDHAR NANDA,DIRECTOR I/C,HIGHER EDUCATION,ODISHA	BHAWANI SANKAR PANIGRAHI VS	CS/0000899/2020 // ()
74	D-CONTC/11943/2025 CONTC/1537/2025	MANOJ KUMAR PATRA VS SHALINI PANDIT, I.A.S.	ADV. VS	// // ()
75	D-CONTC/11950/2025 CONTC/1538/2025	SUBAL CHARAN RANASANDHA VS SHALINI PANDIT, I.A.S.	ADV. VS	// // ()
76	D-CONTC/11977/2025 CONTC/1539/2025	NIRANJAN PANDA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// // ()
77	D-CONTC/12106/2025 CONTC/1540/2025	MANORAMA NAYAK@ROUT VS DAYANIDHI DAS, I.I.C. BHADRAK RURAL P.S	JYOTI RANJAN DEO VS	// // ()
78	D-CONTC/12132/2025 CONTC/1541/2025	JAYASHREE PANDA VS KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT., ODISHA	ADV. VS	// // ()
79	D-CONTC/12139/2025 CONTC/1542/2025	DR.SIBARAM PANDA VS S.ASWATHY, I.A.S.	ADV. VS	// // ()

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80	D-CONTC/12160/2025 CONTC/1543/2025	SUDHAKAR MISHRA VS NARAYAN MADHEI, C.E.O, ASKA CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// 0 //
81	D-CONTC/12167/2025 CONTC/1544/2025	SUMIT KUMAR NAYAK VS NARAYAN MADHEI, C.E.O, ASKA CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// 0 //
82	D-CONTC/12170/2025 CONTC/1545/2025	BISWA JEEBAN PANIGRAHY VS NARAYAN MADHEI, C.E.O, ASKA CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// 0 //
83	D-CONTC/12174/2025 CONTC/1546/2025	DURGAMADHAB MAHARANA VS NARAYAN MADHEI, C.E.O, ASKA CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// 0 //
84	D-CONTC/12178/2025 CONTC/1547/2025	KANHU CHARAN PRADHAN VS NARAYAN MADHEI, C.E.O, ASKA CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// 0 //
85	D-CONTC/12181/2025 CONTC/1548/2025	KANHU CHARAN ROUT VS NARAYAN MADHEI, C.E.O, ASKA CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// 0 //
86	D-CONTC/12184/2025 CONTC/1549/2025	PRASANTA KUMAR NAYAK VS NARAYAN MADHEI, C.E.O,ASKA CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// 0 //
87	D-CONTC/12188/2025 CONTC/1550/2025	RASMITA KUMARI JENA VS NARAYAN MADHEI, C.E.O, ASKA CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// 0 //
88	D-CONTC/12190/2025 CONTC/1551/2025	AJIT KUMAR PANDA VS NARAYAN MADHEI, C.E.O, ASKA CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// 0 //
89	D-CONTC/12192/2025 CONTC/1552/2025	FULBAS EKKA VS BIJAY KUMAR PATRA, BLOCK EDUCATION OFFICER, NAKTIDEUL	ADV. VS	// 0 //
90	D-CONTC/12193/2025 CONTC/1553/2025	PADMABATI KUMBHAR VS BALLAVA MEHER, BLOCK EDUCATION OFFICER, BIJEPUR	ADV. VS	// 0 //
91	D-CONTC/12195/2025	SATYABATI HARIPAL	ADV.	//

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	CONTC/1554/2025	VS BALLAVA MEHER, BLOCK EDUCATION OFFICER, BIJEPUR	VS	0 //
92	D-CONTC/12196/2025 CONTC/1555/2025	RABINDRA DHARUA VS BALLAVA MEHER, BLOCK EDUCATION OFFICER, BIJEPUR	ADV. VS	// 0 //
93	D-CONTC/12197/2025 CONTC/1556/2025	KETAN KUMAR MOHANTA VS PURNA CHANDRA SETHI, D.E.O., MAYURBHANJ	ADV. VS	// 0 //
94	D-CONTC/12198/2025 CONTC/1557/2025	RABINARAYAN SETHY VS S.N.GIRISH, I.A.S.	ADV. VS	// 0 //
95	D-CONTC/12207/2025 CONTC/1558/2025	MANAS RANJAN PATRA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
96	D-CONTC/12211/2025 CONTC/1559/2025	NAKUL MAJHI VS JAYADEV PRADHANI, O.R.S.	ADV. VS	// 0 //
97	D-CONTC/12215/2025 CONTC/1560/2025	DURGA MAJHI VS JAYADEV PRADHANI, O.R.S.	ADV. VS	// 0 //
98	D-CONTC/12221/2025 CONTC/1561/2025	DR. BALADEV ASH VS ARAVIND AGARWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., ODISHA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// 0 //
99	D-CONTC/12230/2025 CONTC/1562/2025	DR. ASHOK KUMAR SAHU VS ASWATHY S., I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //
100	D-CONTC/12233/2025 CONTC/1563/2025	LAMBODAR MALIK VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
101	D-CONTC/12288/2025 CONTC/1564/2025	MEENA KUMARI PATHI VS NITYANANDA BARIK, D.E.O., JAJPUR	ADV. VS	// 0 //
102	D-CONTC/12300/2025 CONTC/1565/2025	SUKANTI BEHERA VS	ADV VS	// 0

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103	D-CONTC/12310/2025 CONTC/1566/2025	SHALINI PANDIT, I.A.S. HAREKRUSHNA PANDA VS PURNA CHANDRA BARIHA, O.E.S. 1	ADV. VS	// // ()
104	D-CONTC/12315/2025 CONTC/1567/2025	CHAKRADHAR PRADHAN VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR	BIJAYALAXMI SAHOO VS	// // ()
105	D-CONTC/12326/2025 CONTC/1568/2025	RAMAKANTA MISHRA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR	BIJAYALAXMI SAHOO VS	// // ()
106	D-CONTC/12330/2025 CONTC/1569/2025	BHAGYADHAR BAG VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR	BIJAYALAXMI SAHOO VS	// // ()
107	D-CONTC/12370/2025 CONTC/1570/2025	M/S. KRISHNA CHLORATE PVT. LTD., BARIPADA VS SURATHA CHANDRA ROUT, SUB REGISTRAR, BETNOTI	ADV. VS	// // ()
108	D-CONTC/12450/2025 CONTC/1571/2025	ABHAY KUMAR PARIDA @ ABHAY PARIDA VS KAILASH CHANDAR SABAR,CEO, BALASORE BHADRAK CENTRAL CO-OPERATIVE LTD.,BALASORE	ADV VS	// // ()
109	D-CONTC/12340/2025 CONTC/1572/2025	CHANDRAMANI ROUT VS SANATH KUMAR N, IFS	ADV VS	// // ()
110	D-CONTC/12366/2025 CONTC/1573/2025	PRAMOD KUMAR BARAL VS BIRANCHI NARAYAN MOHANTY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	ADV. VS	// // ()
111	D-CONTC/12389/2025 CONTC/1574/2025	SUKANTA KUMAR MOHANTY VS RASHMI CHOWDHARY, REGISTRAR, CENTRAL INFORMATION COMMISSION, NEW DELHI	ADV. VS	// // ()
112	D-CONTC/12455/2025 CONTC/1575/2025	BAIKUNTHA PATEL VS ALOK KAR, ADDL. SECY. TO GOVT., W.R DEPT.	ADV. VS	// // ()
113	D-CONTC/12457/2025 CONTC/1576/2025	RAMESWAR PATEL VS ALOK KAR, ADDL. SECY. TO GOVT. OF ODISHA, W.R DEPT.	ADV. VS	// // ()

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114	D-CONTC/12462/2025 CONTC/1577/2025	CHANDRA PATEL VS ALOK KAR,ADDL. SECY. TO GOVT. OF ODISHA, W.R DEPT.	ADV. VS	// 0 //
115	D-CONTC/12464/2025 CONTC/1578/2025	ALEKHA PATEL VS ALOK KAR, ADDL.SECY. TO GOVT. OF ODISHA., W.R DEPT.	ADV. VS	// 0 //
116	D-CONTC/10554/2025 CONTC/1579/2025	BIPIN BIHARI SWAIN VS ABHIPSA PATTNAIK,TAHASILDAR,RAGHUNATHPUR	JAYDEEP PAL VS	// 0 //
117	D-CONTC/12453/2025 CONTC/1580/2025	KOKILA MAHANDA VS ALOK KAR, ADDL. SECY. TO GOVT. DEPT. OF W.R	ADV. VS	// 0 //
118	D-CONTC/12460/2025 CONTC/1581/2025	ANAMA PATEL VS ALOK KAR,ADDL. SECY. TO GOVT. DEPT. OF W.R, ODISHA	ADV. VS	// 0 //
119	D-CONTC/10913/2025 CONTC/1582/2025	RANJIT KUMAR ROUT VS SWORUP NANDAN BEHERA,OAS(JB)	DEEPAK KUMAR PANI VS	// 0 //
120	D-CONTC/11522/2025 CONTC/1583/2025	KAILASH CHANDRA PATI VS JAGABANDHU SAHU,OES	ADV. VS	// 0 //
121	D-CONTC/11747/2025 CONTC/1584/2025	M/S. KANDOI FINANCE PVT. LTD., CUTTACK VS AKULA SRIKANTH,DIVISIONAL RETAIL SALES HEAD,BBSR, IOCL	ADV. VS	// 0 //
122	D-CONTC/11974/2025 CONTC/1585/2025	SUKADEV NANHAR @ ORAM VS SACHIDANANDA SAHOO, SPECIAL DUTY(L.R), PANPOSH	BISWA PRAKASH DHAL VS	// 0 //
123	D-CONTR/8709/2025 CONTR/10/2025	JAGADISH KUMAR MUNI VS SATYABRATA SAHU,IAS	ADV. VS	//0 0 //
124	D-CRLA/6920/2025 CRLA/384/2025	SIRADHAR DAM VS STATE OF ODISHA	BISWAJIT NAYAK VS	TALSARA /52 /2022 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000069/2022
125	D-CRLA/9396/2025	RANJAN @ PRIYARANJAN PATI	DEVASHIS PANDA	SAHID NAGAR P.S. /296 /2012

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	CRLA/385/2025	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) CT/0000019/2013
126	D-CRLA/9492/2025 CRLA/386/2025	SWAGET GHIBELA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /10 /2025 1ST A.D.J.-CUM-PO,CHILDRENS COURT SC/0000002/2025
127	D-CRLA/9407/2025 CRLA/387/2025	KEDAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /82 /2020 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000106/2021
128	D-CRLMC/5867/2025 CRLMC/1255/2025	KSHYANA PRAVA BASTIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S.(BBSR) /173 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001761/2023
129	D-CRLMC/9015/2025 CRLMC/1256/2025	DIBYARANJAN JENA@NANDULU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /470 /2022 S.D.J.M.,BHADRAK(Bhadrak) GR/0003011/2022
130	D-CRLMC/5870/2025 CRLMC/1257/2025	SOUMYA RANJAN BASTIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S.(BBSR) /173 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001761/2023
131	D-CRLMC/8799/2025 CRLMC/1258/2025	DHANIRAM NAG@CHHOTU VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /144 /2015 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000050/2015
132	D-CRLMC/8808/2025 CRLMC/1259/2025	BAISHNAB BACHHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHARIAR /227 /2021 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000025/2021
133	D-CRLMC/9175/2025 CRLMC/1260/2025	SUNAM CHANDRA KHURA@SUNAMA CHANDRA KHORA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	DAMANJODI /49 /2024 EXECUTIVE MAGISTRATE,KORAPUT(K MIS.CASE/0000120/2024
134	D-CRLMC/9177/2025 CRLMC/1261/2025	BASANT KUMAR BASTIA VS DIRECTORATE OF ENFORCEMENT, BBSR	S.SUDHANSU KUMAR SUBUDHI VS	CUTTACK VIGILANCE /16 /2020 SPECIAL JUDGE (CBI),BHUBANESWAR CRMC/0000021/2023
135	D-CRLMC/8976/2025 CRLMC/1262/2025	RABINDRA KUMAR MALLICK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	NAUGAON /164 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu GR/0001065/2023
136	D-CRLMC/9181/2025 CRLMC/1263/2025	REENA@RINA SAHU VS	SANTOSH KUMAR MAHANTY VS	POLASARA PS /372 /2023 J.M.F.C.,POLSARA(Ganjam)

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137	D-CRLMC/9008/2025 CRLMC/1264/2025	STATE OF ODISHA ABHIMANYU MAHARANA VS	JUDHISTHIR SAHOO VS	GR/0000369/2023 / /0 J.M.F.C.,DASAPALLA(Nayagarh)
138	D-CRLMC/9032/2025 CRLMC/1265/2025	STATE OF ODISHA JAGAMOHAN PATRA VS	BIRENDRA KUMAR PARDHI VS	ICC/0000102/2017 GOLANTHARA (BERHAMPUR) /538 /202 J.M.F.C.(R),BERHAMPUR(Ganjam)
139	D-CRLMC/9061/2025 CRLMC/1266/2025	STATE OF ODISHA PARTHA SARATHI MOHANTY VS	BASUDEV PUJARI VS	GR/0001794/2023 / /0 J.M.F.C,CUTTACK(Cuttack)
140	D-CRLMC/5868/2025 CRLMC/1267/2025	MADHUSMITA MOHANTY RABINDRA BASTIA VS	ALOK KUMAR MOHAPATRA VS	ICC/0000095/2012 MAHILA P.S.(BBSR) /173 /2023 S.D.J.M.,BHUBANESWAR(Khordha)
141	D-CRLMC/9462/2025 CRLMC/1268/2025	STATE OF ODISHA RAMA CHANDRA SAHOO VS	RANJAN KUMAR ROUT VS	CT/0001761/2023 / /0 A.D.J.,TALCHER(Anugul)
142	D-CRLMC/9365/2025 CRLMC/1269/2025	KRUSHNA CHANDRA DHAR MAHADEV GOUDA VS	ARIJEET MISHRA VS	CRA/0000002/2022 KOTPAD /258 /2023 J.M.F.C.,KOTPAD(Koraput)
143	D-CRLMC/8669/2025 CRLMC/1270/2025	STATE OF ODISHA JAYANTA JENA @ JAYANTA KUMAR JENA VS	BHABANI SHANKAR DAS VS	GR/0000257/2023 BHADRAK RURAL /384 /2020 S.D.J.M.,BHADRAK(Bhadrak)
144	D-CRLMC/9372/2025 CRLMC/1271/2025	STATE OF ODISHA KAMAL LOCHAN MANTHAN VS	SAMVIT MOHANTY VS	GR/0001148/2020 / /0 S.D.J.M.,JAGATSinghpur(Jagatsinghapur)
145	D-CRLMC/9499/2025 CRLMC/1272/2025	PRAMOD KUMAR SWAIN TRILOCHANA SAHOO VS	AKSHAYA KUMAR BISOI VS	ICC/0000010/2023 PURIGHAT /20 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack)
146	D-CRLMC/8930/2025 CRLMC/1273/2025	STATE OF ODISHA SIMANCHAL GOUDA VS	KURESH PRASAD DASH VS	GR/0000044/2023 RAMBHA (CHATRAPUR) /47 /1993 ASST. SESSIONS JUDGE, CHATRAPUR(C
147	D-CRLMC/8810/2025 CRLMC/1274/2025	STATE OF ODISHA PRADEEP KUMAR PATRA VS	MANOJ KUMAR PATI VS	SC/0000041/2001 TIRTOL /27 /2025 JMFC TIRTOL(Jagatsinghapur)
		STATE OF ODISHA		GR/0000035/2025

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148	D-CRLMC/8934/2025 CRLMC/1275/2025	AMARI @ AMARESH SAHU VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	KUNDHEIGOLA /307 /2023 J.M.F.C,REAMAL(Debagarh) CT/0000619/2023
149	D-CRLMC/8946/2025 CRLMC/1276/2025	ISWAR CHANDRA ROUT VS STATE OF ODISHA	ASWINI KUMAR DASH VS	MAHILA PS SAMBALPUR /40 /2009 S.D.J.M.,SAMBALPUR(Sambalpur) CT/0001840/2009
150	D-CRLMC/9416/2025 CRLMC/1277/2025	MAHADEV BEHERA@MALAYA SWAIN VS STATE OF ODISHA	SUJATA JENA VS	CANTONMENT ROAD /92 /2022 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000777/2022
151	D-CRLMC/8978/2025 CRLMC/1278/2025	CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	GOKULA NANDA SAHU VS	KHARIAR /69 /2020 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000018/2020
152	D-CRLMC/8963/2025 CRLMC/1279/2025	SUDHA @ SUDAM BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /25 /2009 A.D.J.,BHANJANAGAR(Ganjam) ST/0000162/2013
153	D-CRLMC/9231/2025 CRLMC/1280/2025	KISHAN BEJA @ HAPPY BEJ VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	SEA BEACH /102 /2020 J.M.F.C.,PURI(Puri) GR/0001705/2020
154	D-CRLMC/8869/2025 CRLMC/1281/2025	KALIA MAJHI@SARBESWAR PAIKRAY@ MAJHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /51 /2009 2ND A.D.J,KHURDA(Khordha) ST/0000033/2013
155	D-CRLMC/9054/2025 CRLMC/1282/2025	SANGRAM KUMAR PANDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHUNTUNI /129 /2021 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000133/2021
156	D-CRLMC/8948/2025 CRLMC/1283/2025	KUNAL PARAMANIK VS STATE OF ODISHA	BASUDEV MISHRA VS	NABARANGAPUR TOWN /90 /2024 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000037/2024
157	D-CRLMC/9202/2025 CRLMC/1284/2025	MANORANJAN BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /13 /2020 3RD A.D.J., CUTTACK(Cuttack) Spl/0000019/2020
158	D-CRLMC/9094/2025 CRLMC/1285/2025	CHAINU MIRDHA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH 2(B)CC/0000045/2004
159	D-CRLMC/9266/2025	BISWAJIT BHUYAN	RAJJEET ROY	JEYPORE VIGILANCE /21 /2024

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	CRLMC/1286/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000012/2024
160	D-CRLMC/7437/2025 CRLMC/1287/2025	AJAYA KUMAR NATH VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	RAJKANIK /178 /2019 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000326/2019
161	D-CRLMC/8134/2025 CRLMC/1288/2025	PRAVASINI SRICHANDAN VS STATE OF ODISHA(VIG.)	LAXMIDHAR MAHAPATRA VS	BHUBANESWAR VIGILANCE /30 /2017 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000034/2017
162	D-CRLMP/9113/2025 CRLMP/414/2025	SANGRAMJIT NANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BHARATPUR PS /589 /2023 (//
163	D-CRLMP/9104/2025 CRLMP/415/2025	GAYATRI DEVI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BALIANTA P.S. /606 /2024 (//
164	D-CRLMP/9063/2025 CRLMP/416/2025	SANDEEP MINJ VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	/ /0 (//
165	D-CRLMP/9222/2025 CRLMP/417/2025	PRIYADARSI DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	/ /0 (//
166	D-CRLMP/9166/2025 CRLMP/418/2025	SRIKANTA KUMAR PATRA VS STATE OF ODISHA	ABHIMANYU PARIDA VS	NAYAPALLI P.S. /89 /2025 (//
167	D-CRLMP/9207/2025 CRLMP/419/2025	SANDHYARANI GOUDA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 (//
168	D-CRLMP/9216/2025 CRLMP/420/2025	RAJANI MAHARANA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /175 /2023 (//
169	D-CRLMP/9220/2025 CRLMP/421/2025	MANOJ KUMAR SETHI VS STATE OF ODISHA	RAMDAS ACHARY VS	/ /0 (//
170	D-CRLMP/8017/2025 CRLMP/422/2025	RABINDRA KUMAR MOHANTY VS	DEBASNAN DAS VS	JAGATSINGPUR /1192 /2024 (

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171	D-CRLMP/8538/2025 CRLMP/423/2025	STATE OF ODISHA BIKASH CHANDRA BARIK VS	ALOK KUMAR DAS VS	// / /0 ()
172	D-CRLMP/8535/2025 CRLMP/424/2025	STATE OF ODISHA AJAY KUMAR DASH VS	ALOK KUMAR DAS VS	// / /0 ()
173	D-CRLREV/8087/2025 CRLREV/176/2025	STATE OF ODISHA KAMAL LOCHAN KHILA VS	RABINDRANATH BARIK VS	// CHITRAKONDA /25 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/000025/2020
174	D-CRLREV/8177/2025 CRLREV/177/2025	STATE OF ODISHA ASWINI KUMAR DASH VS	VS	// S.D.J.M.,SAMBALPUR(Sambalpur) ICC/000003/2024
175	D-CRLREV/8621/2025 CRLREV/178/2025	BISHNU PRASAD PADHI MD.SABIR KHAN VS	BIPLABA P.B. BAHALI VS	KEONJHAR TOWN /158 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000410/2023
176	D-CRP/11497/2025 CRP/16/2025	STATE OF ODISHA HRUSHI CHANDRA NAIK VS	RABINDRA KUMAR SAHOO VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhan TS/000007/1997
177	D-EXP/12125/2025 EXP/3/2025	APARTI SAHU (DEAD) RASA SETHY VS	ADV. VS	// ()
178	D-FAO/12237/2025 FAO/136/2025	SURYA NARAYAN PANIGRAHI,SUPERINTENDING ENGINEER LOWER INDRACANAL DIVN. NO.II,BANGOMUNDA,NUAPADA MANAGER(T.P.HUB), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000091/2023
179	D-MACA/12128/2025 MACA/375/2025	ANJALI PATRA MUNI KERAI VS	PABITRA KUMAR NAYAK VS	// III M.A.C.T.,TALCHER(Anugul) Mac/000007/2021
180	D-MACA/11008/2025 MACA/376/2025	BINOD CHANDRA PRADHAN D.M, ORIENTAL INSURANCE CO. LTD., KHURDA VS	PRASANTA KUMAR MAHALI VS	// III MACT,JAJPUR(Jajapur) Mac/000009/2019
181	D-MATA/9862/2025 MATA/129/2025	DASARATHI ROUT JANAKI BALLAV PANDA VS	GYANA RANJAN MAHAPATRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000127/2013
		SANGITA PANDA		

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182	D-MATA/12564/2025 MATA/130/2025	PRATICHEE LENKA VS DEBASIS SAMAL	SANDEEP RATH VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000048/2023
183	D-RPFAM/12303/2025 RPFAM/90/2025	BIJAYA KUMAR PRADHAN @ BIJAYA KUMAR SWAIN VS DHOBA PRADHAN	BIJAYA KUMAR PARIDA 2 VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000027/2025
184	D-RSA/9293/2025 RSA/153/2025	DHUBUNI BARIHA VS BHIMA BAG	SAILABALA JENA VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000233/2025
185	D-RSA/12344/2025 RSA/154/2025	DAMBARU MUNA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000002/2021
186	D-RSA/9622/2025 RSA/155/2025	AMRUTI PATRA VS SATYABRATA PANDA	TAPAN KUMAR MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,DEOG RFA/0000006/2024
187	D-RSA/12319/2025 RSA/156/2025	MARIANUS TETE VS BINOD KHADIA	PABITRA KUMAR NAYAK VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000006/2023
188	D-RSA/7767/2025 RSA/157/2025	SK.AJIJUL MUKTAR @ SK.AZIZUL MUKHTAR VS SK. LOKMAN	UNMESH CHANDRA JENA VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000029/2013
189	D-RSA/11103/2025 RSA/158/2025	KRUSHNA CHANDRA SAHOO VS KABERI SAHOO	MAHESWAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000046/2023
190	D-RSA/12532/2025 RSA/159/2025	SABITA SAHOO VS NARASINGH BISWAL	SATYABADI MANTRY VS	// A.D.J.,NAYAGARH(Nayagarh) RFA/0000035/2023
191	D-RVWPET/12369/2025 RVWPET/91/2025	IGNESH KERKETTA VS JOHAN KISPATTA	ANKITA MUKHERHJI VS	// (//
192	D-TRP(C)/12311/2025 TRP(C)/94/2025	ARCHITA PRUSTY VS DEBENDRA DAS	SHIVAM MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000254/2024
193	D-TRP(C)/12357/2025	MANASMITA SADANGI	DEBASIS MISHRA	//

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	TRP(C)/95/2025	VS HIMANSU SEKHAR PRADHAN	VS	JUDGE FAMILY COURT,PURI(Puri) CP/0000405/2024
194	D-TRP(C)/12456/2025 TRP(C)/96/2025	DEBASMITA BEHERA VS SATISH KUMAR BEHERA	SANJIT MISHRA VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000085/2024
195	D-WA/12007/2025 WA/652/2025	JAGYANSENI ORAM VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// ()
196	D-WA/12259/2025 WA/653/2025	STATE OF ODISHA VS SURESH CHANDRA PATRA	PRABIR KUMAR RAY,A.G.A VS	// ()
197	D-WA/12277/2025 WA/654/2025	STATE OF ODISHA VS RATNAPRAVA DASH	GAYATRI PATRA, A.S.C. VS	// ()
198	D-WA/12282/2025 WA/655/2025	STATE OF ODISHA VS PRAJNA PARAMITA PANIGRAHI	AISHWARYA DASH,A.S.C. VS	// ()
199	D-WA/12280/2025 WA/656/2025	STATE OF ODISHA VS SABAT KUMAR DIGAL	AISHWARYA DASH,A.S.C VS	// ()
200	D-WA/12284/2025 WA/657/2025	STATE OF ODISHA VS DURYODHAN NAYAK	DEBASHIS TRIPATHY, A.G.A. VS	// ()
201	D-WA/12296/2025 WA/658/2025	NATIONAL HEALTH MISSION, BBSR VS MANIKA PEDA	RAMDAS ACHARY VS	// ()
202	D-WP(C)/10244/2025 WP(C)/8923/2025	HARIHAR LENKA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// ()
203	D-WP(C)/10830/2025 WP(C)/8924/2025	PRADEEP KUMAR PRUSTY VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// ()
204	D-WP(C)/10992/2025 WP(C)/8925/2025	RAMESH CHANDRA GUIN VS	CHITTA RANJAN PATTNAIK VS	// ()

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205	D-WP(C)/11020/2025 WP(C)/8926/2025	STATE OF ODISHA SANJAYA KUMAR MALLICK VS	SADASIVA PATRA (1) VS	// // 0
206	D-WP(C)/12454/2025 WP(C)/8927/2025	STATE OF ODISHA ASHIK KUMAR SAHOO VS	ASWINI KUMAR KARMI VS	// // 0
207	D-WP(C)/12388/2025 WP(C)/8928/2025	STATE OF ORISSA BAIDHARA BEHERA VS	SUKANTA KUMAR NAIK VS	// // 0
208	D-WP(C)/12294/2025 WP(C)/8929/2025	THE MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK BIJAYA KUMAR SWAIN VS	GOPINATH MISHRA VS	// // 0
209	D-WP(C)/12066/2025 WP(C)/8930/2025	STATE OF ODISHA KUMUTI MANDI VS	SIDHARTHA MISHRA VS	// // 0
210	D-WP(C)/11841/2025 WP(C)/8931/2025	COMMANDANT GENERAL, HOME GUARDS, ODISHA KUNUBABU GARTIA VS	BHARAT BHUSAN ROURAY VS	// // 0
211	D-WP(C)/11566/2025 WP(C)/8932/2025	STATE OF ODISHA T.SANDEEP KUMAR DAS @ T.SANDEEP VS	LAMBODOR ACHARI VS	// // 0
212	D-WP(C)/8023/2025 WP(C)/8933/2025	ACCOUNTANT GENERAL (A AND E) ODISHA PRASAR BHARATI, BROADCASTING CORPORATION OF INDIA, NEW DELHI VS	SATYA SINDHU KASHYAP VS	// // 0
213	D-WP(C)/11570/2025 WP(C)/8934/2025	ASHOK KUMAR SAHOO UNION OF INDIA VS	DARPANARAYAN PATTNAYAK VS	// // 0
214	D-WP(C)/11575/2025 WP(C)/8935/2025	BISHNU CHARAN KISHAN EXECUTIVE ENGINEER (ELECT), TPWODL, SUNDERGARH VS	PRASANTA KUMAR TRIPATHY VS	// // 0
215	D-WP(C)/11935/2025 WP(C)/8936/2025	THE APPELLATE AUTHORITY, ROURKELA, SUNDERGARH SUSHIL KUMAR DASH VS	SURESH KUMAR JENA VS	// // 0
		STATE OF ORISSA		//

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216	D-WP(C)/12064/2025 WP(C)/8937/2025	GOBINDA CHANDRA MAGAR VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
217	D-WP(C)/12283/2025 WP(C)/8938/2025	BIKASH CHANDRA SETHI @ BIKASH SETHI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
218	D-WP(C)/12290/2025 WP(C)/8939/2025	SRIDHARA MAHAPATRA VS REGISTRAR CO -OPERATIVE SOCIETIES, ODISHA, KHORDHA	GOKULA NANDA SAHU VS	// 0 //
219	D-WP(C)/12067/2025 WP(C)/8940/2025	SUBHALAXMI SWAIN VS ARUN KUMAR ROUL	UMA RANI PANDA VS	// 0 //
220	D-WP(C)/12157/2025 WP(C)/8941/2025	NARAYANA CHANDRA BISWAL VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	BAlDHAR SAHOO VS	// 0 //
221	D-WP(C)/12191/2025 WP(C)/8942/2025	BAGADU LAKSHMI PATHI VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
222	D-WP(C)/12208/2025 WP(C)/8943/2025	BABAJI JENA VS STATE OF ODISHA	GYANEDRA KUMAR TRIPATHY VS	// 0 //
223	D-WP(C)/12114/2025 WP(C)/8944/2025	BASUDEV NAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
224	D-WP(C)/12130/2025 WP(C)/8945/2025	GOLI DEI VS THE STATE OF ODISHA	DILLIP RAY CHOUDHURY VS	// 0 //
225	D-WP(C)/11741/2025 WP(C)/8946/2025	KAMALAKANTA KAR VS CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
226	D-WP(C)/12213/2025 WP(C)/8947/2025	JATRI NAIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
227	D-WP(C)/12313/2025	PITABAS PRADHAN	PANCHANAN SAHOO	//

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	WP(C)/8948/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/12316/2025 WP(C)/8949/2025	AJAYA KUMAR NAYAK VS THE EXECUTIVE ENGINEER(ELECTRICAL), TPNODL, BALASORE	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
229	D-WP(C)/12334/2025 WP(C)/8950/2025	KUNI PATEL VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
230	D-WP(C)/12321/2025 WP(C)/8951/2025	KISHORE CHANDRA NAIK VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
231	D-WP(C)/12324/2025 WP(C)/8952/2025	GIRIDHARI NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
232	D-WP(C)/12335/2025 WP(C)/8953/2025	KHIROD CHANDRA DAS VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
233	D-WP(C)/12323/2025 WP(C)/8954/2025	SARIKA PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
234	D-WP(C)/12327/2025 WP(C)/8955/2025	SUSHANTA NAYAK VS PRINCIPAL SECY FOREST, ENVIROMENT AND CLIMATE CHANGE DEPT ODISHA, BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
235	D-WP(C)/12331/2025 WP(C)/8956/2025	PRADEEP KUMAR RATH VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
236	D-WP(C)/12393/2025 WP(C)/8957/2025	SUCHISMITA PATI VS STATE OF ORISSA	ASHOK KUMAR BEHERA VS	// 0 //
237	D-WP(C)/11875/2025 WP(C)/8958/2025	MOHAMMED SAKIL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
238	D-WP(C)/12379/2025 WP(C)/8959/2025	BIKASH MAHAKHUDA VS	RAKESH KUMAR SARANGI VS	// 0

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239	D-WP(C)/12144/2025 WP(C)/8960/2025	STAE OF ODISHA JAGADISH BEHERA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// // 0 //
240	D-WP(C)/12580/2025 WP(C)/8961/2025	PROF.DR.SEPHALI ACHARYA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
241	D-WP(C)/12223/2025 WP(C)/8962/2025	DURGA PRASAD ORAM VS STATE OF ODISHA	ASHUTOS DASH VS	// 0 //
242	D-WP(C)/12600/2025 WP(C)/8963/2025	DR. SOUMYA RANJAN SAHU VS THE STATE OF ODISHA	AMITAV DAS VS	// 0 //
243	D-WP(C)/9783/2025 WP(C)/8964/2025	SANJEEB DHARUA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
244	D-WP(C)/12395/2025 WP(C)/8965/2025	AKSHAYA KUMAR MOHANTY VS UNION OF INDIA	SASWATA PATTNAIK VS	// 0 //
245	D-WP(C)/12594/2025 WP(C)/8966/2025	HARAPRIYA DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
246	D-WP(C)/9018/2025 WP(C)/8967/2025	SURAMA MOHANTY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
247	D-WP(C)/8511/2025 WP(C)/8968/2025	DIBAKAR SAHOO VS REVENUE DIVISIONAL COMMISSIONER, NORTHERN DIVISION , SAMBALPUR	HRUDANANDA MOHAPATRA VS	// 0 //
248	D-WP(C)/12595/2025 WP(C)/8969/2025	SUNITA SAHOO VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
249	D-WP(C)/9287/2025 WP(C)/8970/2025	JANAKI PATHAK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //

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250	D-WP(C)/12038/2025 WP(C)/8971/2025	M/S. SUBHASHIS SAHU VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOOD AND SERVICES TAX, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
251	D-WP(C)/11971/2025 WP(C)/8972/2025	DANDAPANI BEHERA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
252	D-WP(C)/12493/2025 WP(C)/8973/2025	SUMAN SHARMA VS AUTHORIZED OFFICER , CANARA BANK,CTC	SUBHASIS MOHAPATRA VS	// 0 //
253	D-WP(C)/11002/2025 WP(C)/8974/2025	RAMESH CHANDRA GUIN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
254	D-WP(C)/12269/2025 WP(C)/8975/2025	MANOJ KUMAR MOHARANA VS THE STATE OF ODISHA	BASUDEV PANDA VS	// 0 //
255	D-WP(C)/12236/2025 WP(C)/8976/2025	PRANABANDHU BISWAL VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
256	D-WP(C)/12245/2025 WP(C)/8977/2025	ARJUNA CHANDRA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
257	D-WP(C)/12426/2025 WP(C)/8978/2025	SANTOSH KUMAR EKKA VS COMMANDANT GENERAL , HOME GUARDS, ODISHA	SIDHARTHA MISHRA VS	// 0 //
258	D-WP(C)/12427/2025 WP(C)/8979/2025	SUSMITA MISHRA VS STATE OF ODISHA	PRAMOD KUMAR TRIPATHY VS	// 0 //
259	D-WP(C)/12590/2025 WP(C)/8980/2025	PRAMOD KUMAR ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
260	D-WP(C)/12341/2025 WP(C)/8981/2025	HARISANKAR SAHU VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	GOKULANANDA SAHU VS	// 0 //
261	D-WP(C)/11858/2025	CHINTADA VENKAT RAO	SUBHAGYA KUMAR DASH	//

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	WP(C)/8982/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/12348/2025 WP(C)/8983/2025	SRIMATI UMA DEVI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
263	D-WP(C)/12583/2025 WP(C)/8984/2025	M/S SHRIRAM FINANCE CO.LTD.,CHENNAI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
264	D-WP(C)/12350/2025 WP(C)/8985/2025	SUVENDU KUMAR BISWAL VS BANK OF BARODA, ROSARB, CUTTACK	PRASANTA KUMAR SATAPATHY VS	// 0 //
265	D-WP(C)/12442/2025 WP(C)/8986/2025	JAYANTA KUMAR NAIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
266	D-WP(C)/12604/2025 WP(C)/8987/2025	MINATI DHIR VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
267	D-WP(C)/12384/2025 WP(C)/8988/2025	SUBRATA PATEL VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
268	D-WP(C)/12382/2025 WP(C)/8989/2025	PRADEEP KUMAR KHATUA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
269	D-WP(C)/12377/2025 WP(C)/8990/2025	MUKESH KUMAR DAS VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
270	D-WP(C)/12359/2025 WP(C)/8991/2025	BIKASH DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
271	D-WP(C)/12406/2025 WP(C)/8992/2025	BANAMALI NAIK @ RANASIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
272	D-WP(C)/12244/2025 WP(C)/8993/2025	KIRTANYA SAHOO VS	KRISHNA CHANDRA SAHU VS	// 0

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273	D-WP(C)/7973/2025 WP(C)/8994/2025	STATE OF ODISHA DR. BIBHUTI BHUSAN SWAIN VS	SUBHADUTTA ROUTRAY VS	// // 0
274	D-WP(C)/12355/2025 WP(C)/8995/2025	STATE OF ODISHA DIBYA RANJAN PANI VS	SUKANTA KUMAR DALAI VS	// // 0
275	D-WP(C)/12408/2025 WP(C)/8996/2025	STATE OF ODISHA DEEPAK MAHAPATRA VS	BANSIDHAR MAHAPATRA VS	// // 0
276	D-WP(C)/10741/2025 WP(C)/8997/2025	STATE OF ODISHA PRAMILA MOHAPATRA VS	MANOJ PANIGRAHI VS	// // 0
277	D-WP(C)/12409/2025 WP(C)/8998/2025	STATE OF ODISHA SWAGATIKA BISOI VS	RAJESH RANJAN SAHOO VS	// // 0
278	D-WP(C)/12180/2025 WP(C)/8999/2025	DEBASHISH NAIK CHANDA MALLIK VS	ARUPANANDA GOSWAMY VS	// // 0
279	D-WP(C)/12417/2025 WP(C)/9000/2025	STATE OF ODISHA ODISHA GRAMYA BANK, JENAPADA BRANCH, CUTTACK VS	HEMANTA KUMAR MOHANTA VS	// // 0
280	D-WP(C)/12256/2025 WP(C)/9001/2025	STATE OF ODISHA M/S. MUBARAK BUILDCON PVT. LTD, BERHAMPUR VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
281	D-WP(C)/12248/2025 WP(C)/9002/2025	STATE OF ODISHA DR. PRATAP CHANDRA PATTANAIK VS	SANGRAM JENA VS	// // 0
282	D-WP(C)/12403/2025 WP(C)/9003/2025	STATE OF ODISHA SADANANDA DIGAL VS	LAXMAN PRADHAN VS	// // 0
283	D-WP(C)/12515/2025 WP(C)/9004/2025	STATE OF ODISHA SHEK ABUTEHARA VS SHANTILATA MISHRA	JAGAJIBAN PRADHAN VS	// // 0 //

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284	D-WP(C)/12358/2025 WP(C)/9005/2025	BIKASH DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
285	D-WP(C)/12343/2025 WP(C)/9006/2025	KISHORE KUMAR BEHERA VS THE CHIEF COMMISSIONER CT AND GST ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
286	D-WP(C)/12419/2025 WP(C)/9007/2025	ODISHA GRAMYA BANK, JENAPADA BRANCH, CUTTACK VS THE COMMISSIONER CUM SECY, SCHOOL AND MASS EDUCATION DEPT, BBSR	HEMANTA KUMAR MOHANTA VS	// 0 //
287	D-WP(C)/12289/2025 WP(C)/9008/2025	NISHAMANI SAHU VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA	GOKULANANDA SAHU VS	// 0 //
288	D-WP(C)/12337/2025 WP(C)/9009/2025	KISHORE KUMAR SWAIN VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
289	D-WP(C)/12345/2025 WP(C)/9010/2025	TARA PRASAD HOTTA VS RECOVERY OFFICER AND DEPUTY GENERAL MANAGER, SECURITIES AND EXCHANGE BOARD OF INDIA., WEST BENGAL	KAILASH CH. SATAPATHY VS	// 0 //
290	D-WP(C)/11846/2025 WP(C)/9011/2025	UDAYA KUMAR MOHARANA VS STATE OF ODISHA	ASISH CHANDRA RATH VS	// 0 //
291	D-WP(C)/12367/2025 WP(C)/9012/2025	JHARANA RANI PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
292	D-WP(C)/12371/2025 WP(C)/9013/2025	RABI NARAYAN MAHANTA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
293	D-WP(C)/9878/2025 WP(C)/9014/2025	ANKA LAXMI VS SUPDT. CGST, GANJAM II CIRCLE, BERHAMPUR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
294	D-WP(C)/12374/2025 WP(C)/9015/2025	SAROJ KUMAR SWAIN VS R.T.O., JHARSUGUDA	CHANDAN MISHRA VS	// 0 //
295	D-WP(C)/12396/2025	NITYANANDA SABAR	SATYA NARAYAN MISHRA 4	//

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	WP(C)/9016/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/12586/2025 WP(C)/9017/2025	BARSHA TRIPATHY VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
297	D-WP(C)/11583/2025 WP(C)/9018/2025	TUSHAR MOHANTY VS PRINCIPAL COMMISSIONER OF CT AND GST, ODISHA	ANUP NARAYAN MOHANTY VS	// 0 //
298	D-WP(C)/12636/2025 WP(C)/9019/2025	DEBENDRA SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
299	D-WP(C)/12637/2025 WP(C)/9020/2025	UTPAL KUMAR ACHARYA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
300	D-WP(C)/11771/2025 WP(C)/9021/2025	PURNA CHANDRA NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
301	D-WP(C)/10134/2025 WP(C)/9022/2025	HARISHANKAR DAS VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
302	D-WP(C)/11786/2025 WP(C)/9023/2025	PRAVAKAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
303	D-WP(C)/12553/2025 WP(C)/9024/2025	DR.BINODINI DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
304	D-WP(C)/11782/2025 WP(C)/9025/2025	AKHYA KUMAR MOHANTY VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
305	D-WP(C)/12556/2025 WP(C)/9026/2025	BHAGABAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
306	D-WP(C)/11848/2025 WP(C)/9027/2025	DAUPADI SAHOO VS	SOURAV SUMAN BHUYAN VS	// 0

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307	D-WP(C)/12561/2025 WP(C)/9028/2025	STATE OF ODISHA DR.PAPIYA RAY VS	SUBHADUTTA ROUTRAY VS	// // ()
308	D-WP(C)/11913/2025 WP(C)/9029/2025	STATE OF ODISHA BIDYADHAR PANDA VS	MAHESWAR MOHANTY VS	// // ()
309	D-WP(C)/11783/2025 WP(C)/9030/2025	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	GOPAL KRUSHNA NANDA VS	// // ()
310	D-WP(C)/12466/2025 WP(C)/9031/2025	STATE OF ODISHA SAROJ KUMAR MIRDHA VS	SAURAV TIBREWAL VS	// // ()
311	D-WP(C)/12413/2025 WP(C)/9032/2025	STATE OF ODISHA SUJATA SAHOO VS	BIRAJA PRASANNA DAS VS	// // ()
312	D-WP(C)/11836/2025 WP(C)/9033/2025	STATE OF ODISHA RABI SAHOO VS	BASUDEV BARIK VS	// // ()
313	D-WP(C)/12576/2025 WP(C)/9034/2025	STATE OF ODISHA AJIT SETHY VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
314	D-WP(C)/12440/2025 WP(C)/9035/2025	STATE OF ODISHA SUJAN TANDI VS	JAYADEBA BEHERA VS	// // ()
315	D-WP(C)/12579/2025 WP(C)/9036/2025	STATE OF ODISHA AJIT SETHY VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
316	D-WP(C)/12227/2025 WP(C)/9037/2025	STATE OF ODISHA BALARAM JENA VS	KRISHNA CHANDRA SAHU VS	// // ()
317	D-WP(C)/12581/2025 WP(C)/9038/2025	STATE OF ODISHA AJIT SETHY VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/12605/2025 WP(C)/9039/2025	BHANJA KISHORE SAMAL VS M/S.JAISHREE HOMES PVT. LTD., BBSR	PRABHU PRASANNA BEHERA VS	// () //
319	D-ABLAPL/9262/2025 ABLAPL/3501/2025	RUPESH MISHRA @ SILU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /103 /2025 () //
320	D-ABLAPL/6499/2025 ABLAPL/3502/2025	SANJAY ROUT VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /256 /2024 () //
321	D-ABLAPL/9053/2025 ABLAPL/3503/2025	MD. SAHID AFROJ @ AFROZ VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /49 /2025 () //
322	D-ABLAPL/7553/2025 ABLAPL/3504/2025	KAILASH PODAR VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /18 /2025 () //
323	D-ABLAPL/9263/2025 ABLAPL/3505/2025	SANTILATA MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /233 /2025 () //
324	D-ABLAPL/7737/2025 ABLAPL/3506/2025	SEBATI SAHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARGARH SADAR /41 /2025 () //
325	D-ABLAPL/9130/2025 ABLAPL/3507/2025	RAJKISHORE PATTANAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	GOPALPUR /62 /2025 () //
326	D-ABLAPL/9268/2025 ABLAPL/3508/2025	SURAJ KHAN VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	KHURDA P.S. /117 /2025 () //
327	D-ABLAPL/8142/2025 ABLAPL/3509/2025	VANSHIKA KHARE VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	Maitri Vihar PS /77 /2025 () //
328	D-ABLAPL/9133/2025 ABLAPL/3510/2025	BHASKAR BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /19 /2025 () //
329	D-ABLAPL/9270/2025	ASHISH KUMAR SWAIN @ RAJA	SUBHRAJIT SAHOO	NANDANKANAN /82 /2025

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	ABLAPL/3511/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/8579/2025 ABLAPL/3512/2025	SMRUTI REKHA PAHI VS STATE OF ODISHA	PRADIP KUMAR PATNAIK VS	DHARMASALA /150 /2025 () //
331	D-ABLAPL/9282/2025 ABLAPL/3513/2025	BALAV @ BALLABHA MALLIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /21 /2019 () //
332	D-ABLAPL/8900/2025 ABLAPL/3514/2025	CHITTARANJAN NATHA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /239 /2025 () //
333	D-ABLAPL/9135/2025 ABLAPL/3515/2025	SAMIR PATEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHARSUGUDA SADAR /80 /2025 () //
334	D-ABLAPL/8906/2025 ABLAPL/3516/2025	MOHAMMAD IMTAZ HUSSAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	KHURDA P.S. /117 /2025 () //
335	D-ABLAPL/9144/2025 ABLAPL/3517/2025	TUSHARA CHHATEI@TUSHAR KUMAR CHHATEI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	RAMBHA (KHALLIKOTE) /203 /2025 () //
336	D-ABLAPL/9230/2025 ABLAPL/3518/2025	RAJA SETHY @ NANDIA SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /100 /2025 () //
337	D-ABLAPL/8987/2025 ABLAPL/3519/2025	RAMESH PRADHAN VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BHANJANAGAR /150 /2011 () //
338	D-ABLAPL/9234/2025 ABLAPL/3520/2025	SRIKANTA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /39 /2025 () //
339	D-ABLAPL/9030/2025 ABLAPL/3521/2025	DAKU PAIKRAY @ SUSANTA PAIKRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /66 /2025 () //
340	D-ABLAPL/9238/2025 ABLAPL/3522/2025	SAROJKANTA JENA VS	RAJENDRA NARAYAN ROUT VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C

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341	D-ABLAPL/9284/2025 ABLAPL/3523/2025	STATE OF ODISHA PEJUA @ SANJAY KUMAR ROUT VS	PRAKASH CHANDRA DASH VS	ICC/0000075/2023 RAJNAGAR /93 /2025 ()
342	D-ABLAPL/9034/2025 ABLAPL/3524/2025	STATE OF ODISHA MANAS KUMAR SUBUDHI VS	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /117 /2025 ()
343	D-ABLAPL/9239/2025 ABLAPL/3525/2025	STATE OF ODISHA NANDA @ MANAS BHOI VS	DUSHMANTA KUMAR BISWAL VS	// KUMBHARAPARA /99 /2025 ()
344	D-ABLAPL/9311/2025 ABLAPL/3526/2025	STATE OF ODISHA SRIKANTA KUMAR SWAIN VS	BISWORANJAN SWAIN VS	// NAIKANI-DIHI /50 /2025 ()
345	D-ABLAPL/9097/2025 ABLAPL/3527/2025	STATE OF ODISHA KASHINATH JENA VS	PRIYA RANJAN MISHRA VS	// NANDIPADA /70 /2025 ()
346	D-ABLAPL/9313/2025 ABLAPL/3528/2025	STATE OF ODISHA DILIP KUMAR BEHERA VS	BIBHU PRASAD MOHANTY VS	// BINJHARPUR /106 /2025 ()
347	D-ABLAPL/9250/2025 ABLAPL/3529/2025	STATE OF ODISHA SUDHANSUSEKHAR NAYAK VS	SAROJ KUMAR DASH VS	// BADACHANA /450 /2024 ()
348	D-ABLAPL/9120/2025 ABLAPL/3530/2025	STATE OF ODISHA MD. HABIBULLAH VS	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /117 /2025 ()
349	D-ABLAPL/9122/2025 ABLAPL/3531/2025	STATE OF ODISHA CHANDU @ MD ARIF HUSSAIN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /117 /2025 ()
350	D-ABLAPL/9324/2025 ABLAPL/3532/2025	STATE OF ODISHA PRAVAT KUMAR JENA VS	ACHYUTANANDA PATTANAIAK VS	// INFOCITY PS /8 /2025 ()
351	D-ABLAPL/9252/2025 ABLAPL/3533/2025	STATE OF ODISHA SK SAMSUDDIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// NISCHINTAKOILI /30 /2025 () //

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352	D-ABLAPL/9254/2025 ABLAPL/3534/2025	DUKHIRAM BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /71 /2025 () //
353	D-ABLAPL/9325/2025 ABLAPL/3535/2025	AKASH SUNANI VS STATE OF ODISHA	KULDEEP NARAYAN PANDA VS	DHARAMGARH /79 /2025 () //
354	D-ABLAPL/9187/2025 ABLAPL/3536/2025	RAJGOPAL GIRI VS STATE OF ODISHA	BINOD BIHARI DAS VS	//0 DIST.AND SESSIONS JUDGE,BARGARH Spl/000009/2025
355	D-ABLAPL/9259/2025 ABLAPL/3537/2025	BIBEK PALAI VS STATE OF ODISHA	RAMDAS ACHARY VS	CYBER CRIME AND ECO. OFFENCE, CU () //
356	D-ABLAPL/9189/2025 ABLAPL/3538/2025	ROHIT DEEP VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /19 /2025 () //
357	D-ABLAPL/9285/2025 ABLAPL/3539/2025	ALOK KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	SABARANG /59 /2025 () //
358	D-ABLAPL/9288/2025 ABLAPL/3540/2025	PREMANANDA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /117 /2025 () //
359	D-ABLAPL/9290/2025 ABLAPL/3541/2025	BHARAT MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /76 /2025 () //
360	D-ABLAPL/9190/2025 ABLAPL/3542/2025	BHISMADEV SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 () //
361	D-ABLAPL/9293/2025 ABLAPL/3543/2025	BISHWAJEET BADAJENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /117 /2025 () //
362	D-ABLAPL/9192/2025 ABLAPL/3544/2025	MANASA MUDULI @ MANASHA MUDULI VS STATE OF ODISHA	SABYASACHI MISHRA VS	CAPITAL P.S. /37 /2025 () //
363	D-ABLAPL/9195/2025	SOUMYA RANJAN SAHOO @ SOUMYA SAHOO	SAKTI PRASAD DAS	LINGARAJ P.S. /45 /2025

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	ABLAPL/3545/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8744/2025 ABLAPL/3546/2025	JASOBANTA PRAKASH JENAMANI @ PINTU JENA VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /105 /2025 () //
365	D-ABLAPL/9199/2025 ABLAPL/3547/2025	MOHAMMED BASIR @ MD. BASIR @ S.K.BASIR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /26 /2025 () //
366	D-ABLAPL/9075/2025 ABLAPL/3548/2025	NARESH KISAN VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	JHARSUGUDA /27 /2025 () //
367	D-ABLAPL/9247/2025 ABLAPL/3549/2025	JAKIR KHAN VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	SABARANG /46 /2025 () //
368	D-ABLAPL/9329/2025 ABLAPL/3550/2025	SRIKANT RATH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PURI SADAR /494 /2024 () //
369	D-ABLAPL/9273/2025 ABLAPL/3551/2025	SHASHI @ SASHI BHUSAN PANIGRAHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /98 /2025 () //
370	D-ABLAPL/9093/2025 ABLAPL/3552/2025	HARISHCHANDRA BENTKAR VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	/ /0 () //
371	D-ABLAPL/9330/2025 ABLAPL/3553/2025	TOFAN KHUNTIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KAMAKHYANAGAR /151 /2025 () //
372	D-ABLAPL/9305/2025 ABLAPL/3554/2025	ANIL KUMAR PARDHAN @ BALIARSING VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	AIR FIELD P.S. /380 /2024 () //
373	D-ABLAPL/9334/2025 ABLAPL/3555/2025	KULAMANI NAYAK VS STATE OF ODISHA	S.S.RAY (2) VS	JODA /60 /2025 () //
374	D-ABLAPL/9395/2025 ABLAPL/3556/2025	BHARAT DALEI VS	AMULYA RATNA PANDA VS	BALIAPAL /72 /2025 ()

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375	D-ABLAPL/9361/2025 ABLAPL/3557/2025	STATE OF ODISHA SUBRATA MOHANTY @ RAJA MOHANTY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// DIGAPAHANDI /112 /2025 ()
376	D-ABLAPL/9336/2025 ABLAPL/3558/2025	ANITA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// GOPALPUR /35 /2025 ()
377	D-ABLAPL/9363/2025 ABLAPL/3559/2025	STATE OF ODISHA SUKANTI PRADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// BHARATPUR PS /25 /2025 ()
378	D-ABLAPL/9399/2025 ABLAPL/3560/2025	STATE OF ODISHA SK. AISAN @ AHSAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE SADAR /2 /2025 ()
379	D-ABLAPL/9337/2025 ABLAPL/3561/2025	STATE OF ODISHA JAYANTI DASH VS STATE OF ODISHA	SARAT KUMAR JENA VS	// BINIKA /33 /2025 ()
380	D-ABLAPL/9387/2025 ABLAPL/3562/2025	STATE OF ODISHA PRADYUMNA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// PATNAGARH /81 /2025 ()
381	D-ABLAPL/9427/2025 ABLAPL/3563/2025	STATE OF ODISHA BADAL KUMAR NATH VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// BALIPATNA /88 /2025 ()
382	D-ABLAPL/9431/2025 ABLAPL/3564/2025	STATE OF ODISHA SUMEET KUMAR PADHEE VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// //0 ()
383	D-ABLAPL/9439/2025 ABLAPL/3565/2025	STATE OF ODISHA BIJAY KUMAR SAHOO VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// BALIAPAL /264 /2024 ()
384	D-ABLAPL/9401/2025 ABLAPL/3566/2025	STATE OF ODISHA GOURANGA DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// BALICHANDRAPUR /78 /2025 ()
385	D-ABLAPL/9200/2025 ABLAPL/3567/2025	STATE OF ODISHA HIMANSU NAYAK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// MOTANGA /114 /2025 ()

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386	D-ABLAPL/9201/2025 ABLAPL/3568/2025	SK. NAIM @ SK. NAIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /132 /2025 () //
387	D-ABLAPL/9414/2025 ABLAPL/3569/2025	B. PANDA PATRA @ PANDA PATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NIMAKHANDI /67 /2025 () //
388	D-ABLAPL/9349/2025 ABLAPL/3570/2025	NIKESH RANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /117 /2025 () //
389	D-ABLAPL/9214/2025 ABLAPL/3571/2025	SOUMYAJEET PALLAI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANCHESWAR P.S. /63 /2025 () //
390	D-ABLAPL/9441/2025 ABLAPL/3572/2025	VENKAT BALAJI PATRO @ PATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /471 /2024 () //
391	D-ABLAPL/9350/2025 ABLAPL/3573/2025	SANJAY KUMAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /65 /2025 () //
392	D-ABLAPL/9444/2025 ABLAPL/3574/2025	SAKHI NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SOHELLA /88 /2025 () //
393	D-ABLAPL/9377/2025 ABLAPL/3575/2025	SITARAM NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
394	D-ABLAPL/9421/2025 ABLAPL/3576/2025	TAPAN KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /143 /2023 () //
395	D-ABLAPL/9445/2025 ABLAPL/3577/2025	SUBASH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /117 /2025 () //
396	D-ABLAPL/9501/2025 ABLAPL/3578/2025	BAURIBANDHU PRADHAN @ AJIT PRADHAN @ BAU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	CUTTACK SADAR /190 /2025 () //
397	D-ABLAPL/9283/2025	BHAGYA GOPAL	DEBABRATA DASH	DHARAMGARH /92 /2024

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	ABLAPL/3579/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/9101/2025 ABLAPL/3580/2025	ARUN MOHAPATRA @ NILU MOHAPATRA VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /93 /2025 () //
399	D-ABLAPL/9369/2025 ABLAPL/3581/2025	SAROJ KUMAR BHUTIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /234 /2025 () //
400	D-ABLAPL/9338/2025 ABLAPL/3582/2025	SARMAN KULDEEP @ SALMAN KULADIP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /118 /2024 () //
401	D-ABLAPL/9402/2025 ABLAPL/3583/2025	ABHISHEK PUJAHARI @ AKASH PUJAHARI VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /54 /2025 () //
402	D-ABLAPL/9115/2025 ABLAPL/3584/2025	RAJ KISHORE NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /117 /2025 () //
403	D-ABLAPL/9409/2025 ABLAPL/3585/2025	MD. KHATIBUL AMIN @ SK. IRFAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /132 /2025 () //
404	D-ABLAPL/9114/2025 ABLAPL/3586/2025	MRUTYUNJAY PARIJA VS STATE OF ODISHA	DEBASNAN DAS VS	CUTTACK SADAR /190 /2025 () //
405	D-ABLAPL/9410/2025 ABLAPL/3587/2025	BAPI @ JITENDRYA KUMAR PANDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /79 /2025 () //
406	D-ABLAPL/9435/2025 ABLAPL/3588/2025	DEBAPRIYA PATRA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	INFOCITY PS /580 /2024 () //
407	D-ABLAPL/9341/2025 ABLAPL/3589/2025	PRATAP KUMAR MISHRA VS STATE OF ODISHA	RAMAKANTA DAS VS	/ /0 () //
408	D-ABLAPL/9346/2025 ABLAPL/3590/2025	MD. ASIK VS	JYOTIRMAYA SAHOO VS	KHURDA MODEL /110 /2025 ()

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409	D-ABLAPL/9347/2025 ABLAPL/3591/2025	STATE OF ODISHA SIBA PRASAD BADAJENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA P.S. /117 /2025 () //
410	D-ABLAPL/9364/2025 ABLAPL/3592/2025	BICKY YADAV VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /62 /2025 () //
411	D-ABLAPL/9423/2025 ABLAPL/3593/2025	MANOJ KUMAR PATTANAIAK @ MANOJ PATTANAIAK VS STATE OF ODISHA	SWADESH KUMAR DAS VS	ATHGARH /45 /2023 () //